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CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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SECTION OFFICER (Judi.)

*Shahil*  
15/11/17

( RULE - 4 ).

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH

ORDER SHEET

Original Application No. 55/03

Misc. Petition No. /

Contempt Petition No. /

Review Application No. /

Applicant (s) Enr. Swaroop Sharma

- Vs. -

Respondent (s) N. O. T. Tom

Advocate for the applicant (s) V. M. Thomas

Advocate for the respondent (s) Cast

Notes of the Registry	Date	Order of the Tribunal
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This application is in form but not in time  
Petition is  
d/ not filed C. F.  
Rs. 50/- paid  
IPO/B/ No 2667268  
and dated 3/03

*By Register*

25.3.2003

Heard Mr. V.M. Thomas, learned  
counsel for the applicant.

Issue notice to show cause as  
to why the application shall not  
be admitted.

Also, issue notice to show  
cause as to why interim order as  
prayed for shall not be granted.  
Returnable by two weeks.

Mr. A.K. Choudhury, learned  
Addl. C.G.S.C. for the respondents  
accepts notice on behalf of the  
respondents.

As an interim measure, the  
respondents are directed to allow  
applicant to appear in the interview  
for the post of Asstt. Director  
(Lecturer), but the result is  
subject to the outcome of the  
application.

List on 10.4.2003 for admission.

*S. Basu*  
Member

*Vice-Chairman*

Notice on behalf of the  
Respondents No 182. Received by  
Mr. A.K. Choudhury, Addl. C.G.S.C.

26/3/03

Rec'd. copies  
All Chd. 27/3/03

10.4.2003

Heard Mr. V.M. Thomas, learned counsel for the applicant and also Mr. A.K. Choudhury, learned Addl. C.G.S.C. for the respondents.

The On the relief the applicant prayed for to consider his case for selection for the post of Assistant Director (Lecture) in the North-Eastern Police Academy, Umiam, Meghalaya. It has now been stated that in view of the order passed on 25.3.2003, the applicant was allowed to appear in the interview held on 28.3.2003 and the applicant also appeared in the selection process.

In that view of the matter, no further direction is necessary. The application thus stands disposed of. No order as to costs.

+  
Was allowed to  
participate in  
the selection process.

Since the applicant as and  
the relief granted for the  
Applicant in the case.

Vice-Chairman

The applicant has dismissed  
his application. No costs.

10.4.2003 Heard Mr. V.M. Thomas, learned counsel for the applicant and also Mr. A.K. Choudhury, learned Addl. C.G.S.C. for the respondents.

23.4.2003  
Copy of the order  
has been sent to the  
Office for issuing  
the same to the applicant  
as well as to the  
Addl. C.G.S.C. for the  
records.

KA

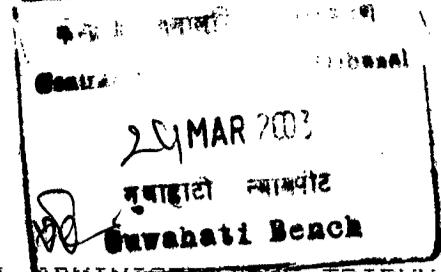
The only relief, the applicant prayed for was to consider his case for selection for the post of Assistant Director (Lecture) in the North-Eastern Police Academy, Umiam, Meghalaya. It has now been stated that in view of the order passed on 25.3.2003, the applicant was allowed to appear in the interview held on <sup>that</sup> 28.3.2003 and the applicant was allowed to participate in the selection process.

Since the applicant secured the relief prayed for no further direction is necessary.

The application thus dismissed as infructuous. No order as to costs.

  
Vice-Chairman

mb



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH

(Application under Section 19 of the  
Administrative Tribunals Act, 1985)

O.A. No. 55 / 2003

-BETWEEN-

Shri Swaroop Sharma ... Applicant

-AND-

Union of India & Ors ... Respondents

SYNOPSIS OF THE CASE

In this application the Applicant, who is presently serving as Asstt. Director (Lecturer) in the North Eastern Police Academy, Umiam (Meghalaya) on ad-hoc basis, is praying for a direction to the Respondent no.2 (UPSC) to allow/call him to appear for the interview, scheduled for 28-3-03, for regular appointment to the said post. The Applicant has the requisite qualifications and he had duly applied for the post.

Dates	Particulars
1995 ...	The applicant obtained Post Graduate Degree in Sociology (MA) from NEHU.
1995 - 97 ...	The applicant got 2 years' research experience in the subject under Prof. A.C. Sinha the then Head of the Deptt. of Sociology, NEHU
15-12-98 to 11-6-99	The applicant served as Asstt. Director (Lecturer) in N.E. Police Academy for 179 days on ad-hoc basis Annexure-4
18-6-99 to 13-12-99	Again the applicant served as above for another 179 days Annexure-5

contd-2

*Swaroop Sharma*

(V.M./THOMAS)  
JULY 2003  
Guwahati Bench

24-3-03

Date	Particulars
22-8-02 ... to 31-12-02	Again the applicant served on ad-hoc basis for 132 days Annexure-8
10-2-03 ... to 7-8-03	Presently the applicant is serving on ad-hoc basis in the said post. Annexure-9
March '02 ...	In the meantime in March 2002 the post was advertised by UPSC for regular appointment. Qualifications: Essential - (a) Post Graduate Degree in Sociology/Psychology/Social Anthropology from a recognised University or equivalent. (b) Two years research/teaching experience in any of the said subjects. Desirable: Experience of teaching in academic institutions in N.E. Region of India. Annexure-10

\* The Applicant duly applied for the post, but he has not been called for the interview scheduled to be held on 28-3-2003.

Main Grounds Urged:

- 1) The Applicant has the Essential as well as the Desirable qualifications for the post as advertised.
- 2) He has hands-on experience in the post. Earlier he served on ad-hoc basis for one year and presently he is serving as such in the said post.
- 3) As the applicant is actually holding the post on ad-hoc basis, he ought to have been given the opportunity to compete for regular appointment.

*Swaroop Sharma*

<b>केन्द्रीय अधिकारी न्यायिक बोर्ड</b> <b>Central Administrative Tribunal</b> <b>24th MAR 2003</b> <b>গুৱাহাটী ন্যায়বিহু</b> <b>Guwahati Bench</b> <b>IN THE CENTRAL ADMINISTRATIVE TRIBUNAL</b>
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**GUWAHATI BENCH**

(Application under Section 19 of the  
Administrative Tribunals Act, 1985)

D.A. no. 55 /2003

**-BETWEEN-**

Shri Swaroop Sharma ... Applicant

**-AND-**

Union of India & ors ... Respondents

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Filed by :

V.M. Thomas

(V.M. Thomas)  
Advocate

*Swaroop Sharma*

Filed by  
(Shri)  
CVR (Customs) &  
Advocate  
24-3-03

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL :

SUWAHATI BENCH

(An Application under Section 19 of the  
Administrative Tribunals Act, 1985)

O.A. NO.

55

/2003

-BETWEEN-

Shri Swaroop Sharma,  
"Gauri Shankar"  
Kench's Trace,  
Shillong - 793 004

... Applicant.

-AND-

1. The Union of India,  
represented by the  
Secretary to the Govt. of India,  
Dept. of Development of North-Eastern Region,  
Vigyan Annexe, Maulana Azad Road,  
New Delhi - 110 011.

2. The Union Public Service Commission,  
Dholpur House,  
New Delhi - 100 001  
through its Secretary.

... Respondents.

*Swaroop Sharma*

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DETAILS OF THE APPLICATION -

1. Particulars of the Order against which the Application is made -

This Application is not being made against any specific order passed by the Respondents. However, in the present Application, the Applicant who had applied for the post of Assistant Director (Lecturer) in the North-Eastern Police Academy in response to an advertisement published by the Respondent no.2, and who is presently serving in the said post on ad-hoc basis, is seeking relief against the action of the Respondent no.2 (UPSC) in not calling the Applicant for the interview scheduled to be held at Shillong on 28th March, 2003.

2. Jurisdiction of the Tribunal -

The Applicant declares that the subject-matter of the instant application is within the jurisdiction of this Hon'ble Tribunal.

3. Limitation -

The applicant further declares that this application is within the limitation period prescribed under Section 24 of the Administrative Tribunals Act, 1985.

4. Facts of the Case -

4.1 That the Applicant obtained a Post Graduate degree in Sociology from the North-Eastern Hill University in 1995.

A copy of the relevant certificate is annexed hereto as ANNEXURE- 1.

Contd-3

*Swaroop Sharma.*

4:2 That the Applicant also has a 2 years' research experience in Sociology during 1995-97 under Prof. A.C. Sinha the then Head of the Deptt. of Sociology of North-Eastern Hill University.

A copy of the certificate issued by Prof. A.C. Sinha dated 10/11/98 is annexed hereto as ANNEXURE- 2.

4:3 That the North-Eastern Police Academy at Umiam (Meghalaya) is an institute for both outdoor and academic training of police personnel of NE region. Earlier this institute was under the Ministry of Home Affairs, Govt. of India and at present it is under the Deptt. of Development of North-Eastern Region, Govt. of India.

4:4 That there was an advertisement published in the Meghalaya Guardian dated Nov. 23rd, 1998 for a post of Assistant Director (Lecturer) in the North-Eastern Police Academy to be filled up on ad-hoc basis. The required qualification was Post Graduate Degree in Sociology/ Psychology/Social Anthropology with two years' teaching/research experience in any of the said subjects.

A copy of the aforesaid advertisement is annexed hereto as ANNEXURE- 3.

4:5 That the applicant had the required qualification and accordingly he applied and was selected; and vide Order no. NEPA/EG/6/90/Vol-III dated 9/12/98, he was appointed as Assistant Director (Lecturer) on ad-hoc basis for 179 days w.e.f. 15/12/98 to 11/6/99. He joined on 15/12/98 and served till 11/6/99.

A copy of the said appointment order dt. 9-12-98 is annexed hereto as ANNEXURE- 4.

Contd-4

*Swaroop Sharma*

4:6 That before the completion of the aforesaid period another similar advertisement was published against which the applicant applied. He was again selected and vide Order no. NEPA/Apptt (AD Lec)/5/99/630-36 dated 15/6/99, he was again appointed as Asstt. Director (Lecturer) on ad-hoc basis for another 179 days w.e.f. 18/6/99 to 13/12/99. Accordingly the applicant served for a second term ending on 13/12/99.

A copy of the aforesaid appointment Order dated 15/6/99 is annexed hereto as ANNEXURE- 5.

4:7 That during the aforesaid ad-hoc service period of 1 year as Asstt. Director (Lecturer), the Applicant discharged his duties efficiently, diligently and with utmost devotion. The commendations given to the Applicant by the then Jt-Director and the then Dy.Director (Indoor) of the Academy bear ample testimony to the said fact.

Copies of the said commendations dated 31-12-98 and 6/2/2000 are annexed hereto as ANNEXURES- 6 & 7

4:8 That thereafter the Applicant was replaced by another Ad-hoc appointee and being aggrieved the Applicant preferred an Application before this Hon'ble Tribunal being O.A. no.177/2000, praying for a direction to re-induct him in service as before on Ad-hoc basis as Asstt. Director (Lecturer) in the North-Eastern Police Academy and to continue him in that capacity till regular selection and appointment is made.

4:9 That the said O.A. no.177/2000 was disposed of by this Hon'ble Tribunal by Order dated 15/5/2001 directing the authorities to allow the Applicant to

Contd-5

*Swaroop Sharma*

continue to hold the ad-hoc post till completion of the process of regularisation. This Order was subsequently modified by the Division Bench of the Hon'ble Gauhati High Court to the effect that the Applicant shall be inducted on ad-hoc basis as Asstt. Director (Lecturer) as and when need arises from time to time.

4:10 That thereafter again the Applicant was appointed as Asstt. Director (Lecturer) in the North-Eastern Police Academy on ad-hoc basis for 132 days w.e.f. 22/8/02 to 31/12/02, vide Order no. NEPA/Apptt(ADLec)/5/99/3245-50 dated 23/8/02. The Applicant served in that capacity during the said period. Once again the Applicant was given a similar appointment vide Order no. NEPA/Apptt/AD(Lec)/5/99/Vol-I/6894/99 dated 10/2/03 for a period of 179 days w.e.f. 10/2/2003 to 7/8/2003. Accordingly the Applicant is presently serving in the said post of Asstt. Director (Lecturer) in the North-Eastern Police Academy on ad-hoc basis.

Copies of the aforesaid appointment orders dated 23/8/02 & 10/2/03 are annexed hereto as ANNEXURES- 8 & 9

4:11 That in the meantime the Respondent no.2 published an advertisement being Advertisement no.5 in the 9 - 15 March issue of the Employment News inviting applications for regular appointment to various posts including 1 post of Asstt. Director (Lecturer) in N.E. Police Academy (Item no.5 of the advertisement). The essential qualifications prescribed were: (a) Post Graduate Degree in Sociology/Psychology/Social Anthropology from a recognised University or equivalent, and (b) two years' research/teaching experience in any of the said subjects.

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*Swaroop Sharma*

A desirable qualification was also mentioned, viz. experience of teaching in academic institutions in North-Eastern Region of India.

A copy of the relevant page of the aforesaid Advertisement no.5, as published in the Employment News, 9-15 March, 2002, is annexed hereto as ANNEXURE- 10.

4:12 That in response to the aforesaid advertisement the Applicant, being fully qualified, submitted his application to the Respondent no.2, and the Applicant received a card in acknowledgement of the receipt of the application from the office of the Respondent no.2.

A copy of the aforesaid acknowledgement card is annexed hereto as ANNEXURE- 11.

4:13 That the interview for the post in question is now scheduled to be held on 28/3/03 at the premises of the N.E. Police Academy itself. Recently several other persons who had also applied for the aforesaid post, received call letters directing them to appear for the interview scheduled on the said date. Accordingly the Applicant too awaited the receipt of a similar call letter. But to the Applicant's dismay, he has not received any such letter till this date. As there is only 3 days remaining for the scheduled interview the applicant has lost all hope of receiving any call letter from the Respondent no.2. Hence this Application.

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*Swaroop Sharma*

5. Grounds for Relief with Legal Provisions -

5:1 That the Applicant has the required essential qualification for the post in question, ie. Post Graduate Degree in Sociology from a recognized university (ie. NEHU) and 2 years' research experience in the subject, and the Applicant duly applied for the post. As such he should have been called for the interview scheduled on 28/3/03.

5:2 That the Applicant also has the additional desirable qualification, ie. experience of teaching in an academic institution in N.E. Region of India. At the time of application he had one year teaching experience in the very same post in question at the N.E. Police Academy. As such, having hands-on experience in the post itself, the Applicant stands a better chance than anyone else to be selected, and he is better suited to the post than anyone else.

5:3 That earlier when the said post was advertised for ad-hoc appointment (Annexure-3 of this Application) the same qualifications were prescribed as in the Advertisement no.5 of the UPSC (Annexure- 10 of this Application). At that time the applicant was selected and appointed in the post on ad-hoc basis because he had the required qualification. As such lack of qualification cannot be the reason now for not calling the Applicant for the interview.

5:4 That the applicant is presently serving on ad-hoc basis in the very same post for which interview is being held, ie. Asstt. Director (Lecturer) at N.E. Police

Contd-8

*Swaroop Sharma*

Academy. It is a matter of equity, justice and fairness that persons serving on ad-hoc basis in a particular post and having the required qualification ought to be called for the test/interview when the post is sought to be filled up on regular basis. In the instant case the Applicant has the required qualification and has served and is presently serving on ad-hoc basis in the post in question, and he has also duly applied for the post. Hence justice, equity and fairness demands that he should be called for the interview and given an opportunity to compete for regular selection.

5:5 That there is no valid reason or justification at all for not calling the Applicant for the interview scheduled to be held on 28/3/2003. As the applicant has the prescribed qualification and earlier he was and presently he is, serving in the post in question on ad-hoc basis he is entitled to be considered for selection and appointment on regular basis by being given an opportunity to appear for the concerned interview.

5:6 That the Applicant has not been informed of any reason as to why he has not been called for the interview. As such, the Applicant apprehends that there is a lack of bonafide and extraneous considerations in not calling him.

5:7 That in any view of the matter the action of the UPSC of not calling the applicant for the interview in question is totally unfair, inequitable and unjust. If the applicant is not given an opportunity to appear in the forthcoming interview to be held on 28/3/2003 he would stand to suffer irreparable loss and grave injustice.

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6. Details of Remedy Exhausted:

That the Applicant states that there is no alternative remedy available to him except to approach this Hon'ble Tribunal.

7. Matters not Previously Filed or Pending Before any other Court -

The applicant declares that he has not filed any application, writ petition or suit regarding the matter in respect of which this application has been made, before any Court or any other authority or any other Bench of the Tribunal nor any such Application, writ petition or suit is pending before any of them.

8. Relief Sought For -

The Applicant prays for the following relief :

That the Respondent no.2 may be directed to allow the Applicant to appear for the interview scheduled to be held on 26/3/03, or any other adjourned date, for selection for the post of Asstt. Director (Lecturer) in the North-Eastern Police Academy, Umiam (Meghalaya).

9. Interim Relief prayed for -

Pending final decision on this application, the applicant prays for the issuance of the following interim order :

- a) A direction may be issued to the Respondent no.2 to allow the applicant provisionally to appear in the forthcoming interview for the post

*Swaroop Sharma*

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of Asstt. Director (Lecturer) in the North-Eastern Police Academy scheduled to be held on 28-3-03, subject to the final outcome of this application; OR

b) In the alternative, the interview scheduled for 28/3/03 itself may be stayed till a call letter is served to the applicant.

10. This application is filed through Advocate.

11. Particulars of I.P.O.

I.P.O. no. : 76 607268

Date of Issue : 21/3/2003

Issued from : Guwahati Head Post-Office

Payable at :

12. List of Enclosures :

As stated in the Index.

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*Swaroop Sharma*

**VERIFICATION**

I, the Applicant, Shri Swaroop Sharma, son of Shri D.C.Sharma, aged about 31 years, presently working as ad-hoc Asstt. Director (Lecturer) in the North-Eastern Police Academy, Umiam (Meghalaya), and resident of "Gauri Shankar", Kench's Trace, Shillong - 793 004 do hereby verify that the statements made in the application in paras 1,2,3,4.2,4.3,4.7 to 4.9,4.12,4.13,6 to 10 are true to my knowledge, those made in paras 4.1,4.4,4.5,4.6,4.10,4.11 are true to my information based on records, and those made in paras 5.1 to 5.7 are my humble submissions based on legal advice and I have not suppressed any material fact.

And I sign this Verification on this 23<sup>rd</sup> day of March, 2003 at Guwahati.

*Swaroop Sharma*  
Signature.

North-Eastern Hill University



M.A. DEGREE EXAMINATION, 1995.

This is to certify that

Swarnakshi Sharmaya.....

Roll No. .... 23..... Registration No. .... 01505.....

of 1987.....1988..... has qualified for the Degree of Master of Arts in Sociology..... in this University at the Examination held in the year 1995.... and was placed in the ..... Second ..... Division.

Given under the seal of the University.

Shillong,  
The 11th Nov. 1995.  
Serial No. .... 99

~~Vice~~ <sup>Chancellor</sup> ~~Chancellor~~

After <sup>1</sup> <sup>2</sup> <sup>3</sup> <sup>4</sup> <sup>5</sup> <sup>6</sup> <sup>7</sup> <sup>8</sup> <sup>9</sup> <sup>10</sup> <sup>11</sup> <sup>12</sup> <sup>13</sup> <sup>14</sup> <sup>15</sup> <sup>16</sup> <sup>17</sup> <sup>18</sup> <sup>19</sup> <sup>20</sup> <sup>21</sup> <sup>22</sup> <sup>23</sup> <sup>24</sup> <sup>25</sup> <sup>26</sup> <sup>27</sup> <sup>28</sup> <sup>29</sup> <sup>30</sup> <sup>31</sup> <sup>32</sup> <sup>33</sup> <sup>34</sup> <sup>35</sup> <sup>36</sup> <sup>37</sup> <sup>38</sup> <sup>39</sup> <sup>40</sup> <sup>41</sup> <sup>42</sup> <sup>43</sup> <sup>44</sup> <sup>45</sup> <sup>46</sup> <sup>47</sup> <sup>48</sup> <sup>49</sup> <sup>50</sup> <sup>51</sup> <sup>52</sup> <sup>53</sup> <sup>54</sup> <sup>55</sup> <sup>56</sup> <sup>57</sup> <sup>58</sup> <sup>59</sup> <sup>60</sup> <sup>61</sup> <sup>62</sup> <sup>63</sup> <sup>64</sup> <sup>65</sup> <sup>66</sup> <sup>67</sup> <sup>68</sup> <sup>69</sup> <sup>70</sup> <sup>71</sup> <sup>72</sup> <sup>73</sup> <sup>74</sup> <sup>75</sup> <sup>76</sup> <sup>77</sup> <sup>78</sup> <sup>79</sup> <sup>80</sup> <sup>81</sup> <sup>82</sup> <sup>83</sup> <sup>84</sup> <sup>85</sup> <sup>86</sup> <sup>87</sup> <sup>88</sup> <sup>89</sup> <sup>90</sup> <sup>91</sup> <sup>92</sup> <sup>93</sup> <sup>94</sup> <sup>95</sup> <sup>96</sup> <sup>97</sup> <sup>98</sup> <sup>99</sup> <sup>100</sup> <sup>101</sup> <sup>102</sup> <sup>103</sup> <sup>104</sup> <sup>105</sup> <sup>106</sup> <sup>107</sup> <sup>108</sup> <sup>109</sup> <sup>110</sup> <sup>111</sup> <sup>112</sup> <sup>113</sup> <sup>114</sup> <sup>115</sup> <sup>116</sup> <sup>117</sup> <sup>118</sup> <sup>119</sup> <sup>120</sup> <sup>121</sup> <sup>122</sup> <sup>123</sup> <sup>124</sup> <sup>125</sup> <sup>126</sup> <sup>127</sup> <sup>128</sup> <sup>129</sup> <sup>130</sup> <sup>131</sup> <sup>132</sup> <sup>133</sup> <sup>134</sup> <sup>135</sup> <sup>136</sup> <sup>137</sup> <sup>138</sup> <sup>139</sup> <sup>140</sup> <sup>141</sup> <sup>142</sup> <sup>143</sup> <sup>144</sup> <sup>145</sup> <sup>146</sup> <sup>147</sup> <sup>148</sup> <sup>149</sup> <sup>150</sup> <sup>151</sup> <sup>152</sup> <sup>153</sup> <sup>154</sup> <sup>155</sup> <sup>156</sup> <sup>157</sup> <sup>158</sup> <sup>159</sup> <sup>160</sup> <sup>161</sup> <sup>162</sup> <sup>163</sup> <sup>164</sup> <sup>165</sup> <sup>166</sup> <sup>167</sup> <sup>168</sup> <sup>169</sup> <sup>170</sup> <sup>171</sup> <sup>172</sup> <sup>173</sup> <sup>174</sup> <sup>175</sup> <sup>176</sup> <sup>177</sup> <sup>178</sup> <sup>179</sup> <sup>180</sup> <sup>181</sup> <sup>182</sup> <sup>183</sup> <sup>184</sup> <sup>185</sup> <sup>186</sup> <sup>187</sup> <sup>188</sup> <sup>189</sup> <sup>190</sup> <sup>191</sup> <sup>192</sup> <sup>193</sup> <sup>194</sup> <sup>195</sup> <sup>196</sup> <sup>197</sup> <sup>198</sup> <sup>199</sup> <sup>200</sup> <sup>201</sup> <sup>202</sup> <sup>203</sup> <sup>204</sup> <sup>205</sup> <sup>206</sup> <sup>207</sup> <sup>208</sup> <sup>209</sup> <sup>210</sup> <sup>211</sup> <sup>212</sup> <sup>213</sup> <sup>214</sup> <sup>215</sup> <sup>216</sup> <sup>217</sup> <sup>218</sup> <sup>219</sup> <sup>220</sup> <sup>221</sup> <sup>222</sup> <sup>223</sup> <sup>224</sup> <sup>225</sup> <sup>226</sup> <sup>227</sup> <sup>228</sup> <sup>229</sup> <sup>230</sup> <sup>231</sup> <sup>232</sup> <sup>233</sup> <sup>234</sup> <sup>235</sup> <sup>236</sup> <sup>237</sup> <sup>238</sup> <sup>239</sup> <sup>240</sup> <sup>241</sup> <sup>242</sup> <sup>243</sup> <sup>244</sup> <sup>245</sup> <sup>246</sup> <sup>247</sup> <sup>248</sup> <sup>249</sup> <sup>250</sup> <sup>251</sup> <sup>252</sup> <sup>253</sup> <sup>254</sup> <sup>255</sup> <sup>256</sup> <sup>257</sup> <sup>258</sup> <sup>259</sup> <sup>260</sup> <sup>261</sup> <sup>262</sup> <sup>263</sup> <sup>264</sup> <sup>265</sup> <sup>266</sup> <sup>267</sup> <sup>268</sup> <sup>269</sup> <sup>270</sup> <sup>271</sup> 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<sup>998</sup> <sup>999</sup> <sup>1000</sup>

After <sup>1</sup> <sup>2</sup> <sup>3</sup> <sup>4</sup> <sup>5</sup> <sup>6</sup> <sup>7</sup> <sup>8</sup> <sup>9</sup> <sup>10</sup> <sup>11</sup> <sup>12</sup> <sup>13</sup> <sup>14</sup> <sup>15</sup> <sup>16</sup> <sup>17</sup> <sup>18</sup> <sup>19</sup> <sup>20</sup> <sup>21</sup> <sup>22</sup> <sup>23</sup> <sup>24</sup> <sup>25</sup> <sup>26</sup> <sup>27</sup> <sup>28</sup> <sup>29</sup> <sup>30</sup> <sup>31</sup> <sup>32</sup> <sup>33</sup> <sup>34</sup> <sup>35</sup> <sup>36</sup> <sup>37</sup> <sup>38</sup> <sup>39</sup> <sup>40</sup> <sup>41</sup> <sup>42</sup> <sup>43</sup> <sup>44</sup> <sup>45</sup> <sup>46</sup> <sup>47</sup> <sup>48</sup> <sup>49</sup> <sup>50</sup> <sup>51</sup> <sup>52</sup> <sup>53</sup> <sup>54</sup> <sup>55</sup> <sup>56</sup> <sup>57</sup> <sup>58</sup> <sup>59</sup> <sup>60</sup> <sup>61</sup> <sup>62</sup> <sup>63</sup> <sup>64</sup> <sup>65</sup> <sup>66</sup> <sup>67</sup> <sup>68</sup> <sup>69</sup> <sup>70</sup> <sup>71</sup> <sup>72</sup> <sup>73</</sup>



A. C. Sinha

-13-

Annexure - 2

Phone - 27644 Residence  
Phone - 23234 Office  
Gram - NEHU

Department of Sociology  
SCHOOL OF SOCIAL SCIENCES  
NORTH-EASTERN HILL UNIVERSITY  
SHILLONG - 793 014 (INDIA)

10 November, 1998.

TO WHOM IT MAY CONCERN

Mr. Swaroop Sharma has been an MA student in this department. He is known to me as a researcher, as he worked in my research project during 1995-1997. I found him a friendly person, who has sufficient skill for sociability. I wish him well in life.

A. C. Sinha

( A.C. Sinha )

Attached True Copy  
A. C. Sinha  
Adm. Clerk

Guardian (Meghalaya) November 23 - 98

**SITUATION VACANT**

One post each of Asstt. Director (Scientific aids), Asstt. Director (Lecturer) and Asstt. Director (Law) are required to be filled up on ad-hoc basis in NEPA as per details given below :-

**Asstt. Director (Scientific Aids)** - Candidates with qualification Degree/ Post Graduate in Forensic Science with teaching experience. Degree in Law would be preferable.

**Asstt. Director (Lecturer)** - Post Graduate Degree in Sociology/Psychology/Social Anthropology with two years research/teaching experience in any of the above mentioned subjects.

**Asstt. Director (Law)** - Degree in Law with two years teaching experience in an institution/College.

Interview on 8th Dec, 1998 at 1100 hrs with original testimonials.

Venue : Office of the Director, North Eastern Police Academy, Umsaw, Umiam (Meghalaya)

Altered True copy  
J. M. H  
Advocate

151

North Eastern Police Academy  
Government of India  
Ministry of Home Affairs  
Umsaw : 793 123 : Umiam : Meghalaya

Annexure - 4

No. NEPA/EG/6/90/Vol.III/

Dtd. Umsaw, the 9th Dec'98.

ORDER

Shri Swaroop Sharma is hereby appointed as Asstt. Director (Lecturer) on ad-hoc basis for a period of 179 days with effect from the forenoon of 15/12/98 to 11/6/99 afternoon or till a regular appointment of Asstt. Director (Lecturer) is made which-ever is earlier, in the scale of pay of Rs.8000-275-13500/- p.m. plus other allowances as admissible to the Central Government Employees from time to time.

The ad-hoc appointment however will not make Shri Swaroop Sharma entitled to claim any regular appointment.

Sd/-  
( K.K.Jha )  
Director

Memo.

No. NEPA/EG/6/90/Vol.III/7910-15 Dtd. Umsaw, the 9th Dec'98.

Copy to :-

- 1) The Director'(NE-II), Govt. of India, Ministry of Home Affairs, New Delhi. }The matter relating to the }selection of Asstt. director } (Lecturer) is under process }and likely to take some time.
- 2) The Director, UPSC, Dholpur House, Shahjahan Road, New Delhi. }Services of an Asstt. Director } (Lecturer) is essential in view }of on-going training }programme and therefore is }not obviatable.
- 3) The RPAO(IG), Shillong-03.
- 4) The A/cs Section, NEPA, Umsaw, Barapani.
- 5) Shri Swaroop Sharma, Asstt. Director (Lecturer).
- 6) Personal file.
- 7) Office order file.

( K.K.Jha )  
Director

Attested True Copy  
J.M.H  
Advocate

YADRUTI

16

North Eastern Police Academy  
Government of India  
Ministry of Home Affairs  
Umsaw : 793 123 : Umiam : Meghalaya

Annexure - 5

(H.C.)

No. NEPA/Apptt(ADLec)/5/99/ A30-36 Dtd. Umsaw, the 15 th, June'99.

ORDER

Shri Swaroop Sharma is hereby appointed as Asstt. Director (Lecturer) on ad-hoc basis for a period of 179 days with effect from the forenoon of 18/6/99 to 13/12/99 afternoon or till a regular appointment of Asstt. Director (Lecturer) is made which-ever is earlier, in the scale of pay of Rs.8000-275-13500/- p.m. plus other allowances as admissible to the Central Government Employees from time to time.

The ad-hoc appointment however will not make Shri Swaroop Sharma entitled to claim any regular appointment.

  
(K.K.Jha) 15/6/99  
Director

Memo.

No. NEPA/Apptt(ADLec)/5/99/ A30-36 Dtd. Umsaw, the 15 th, June'99.

Copy to :-

- 1) The Director (NE-II), Govt. of India, Ministry of Home Affairs, New Delhi. } The matter relating to the selection of Asstt. Director (Lecturer) is under process and likely to take
- 2) The Under Secretary, UPSC, Dholpur House, Shajahan Road, New Delhi. } some time. Services of an Asstt. Director (Lecturer) is essential in view of ongoing training programmes
- 3) The RPAO(IBM), Shillong-03.
- 4) The A/cs Section, NEPA, Umsaw, Barapani.
- 5) Shri Swaroop Sharma, Asstt. Director (Lecturer) - for information & necessary action, pl.
- 6) Personal file.
- 7) Office order file.

#A#R#T#

Afternd True copy  
B.M.W  
P.M.W.C.A.C

  
(K.K.Jha)  
Director

TO WHOM IT MAY CONCERN

I have the pleasure to certify about the qualities of Mr. Swaroop Sharma, son of Shri D.C. Sharma, a senior citizen of Shillong.

I know Swaroop Sharma for a pretty long time and found in him lot of potentials. He is diligent, well mannered has high moral values.

Mr. Sharma is at present serving the North Eastern Police Academy as an Asstt. Director (Lecturer). He have been doing his duties with utmost devotion and dedication and by continuing to do so can contribute much to the Academy in future. I am confident of his capabilities and strengths.

I wish him all success.

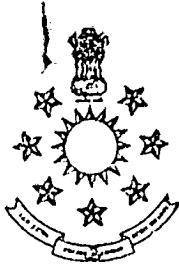


*T. Chandrasekharan*  
(T. Chandrasekharan)

Joint Director  
North Eastern Police Academy  
University of Mysore

31/12/98

Attested true copy  
J. M. H.  
Advocate



18

Annexure - 7

24

North Eastern Police Academy  
Government of India  
Ministry of Home Affairs  
Umsaw 793 123 (Umiam)  
Meghalaya  
Tele No. (O) 0364 64290  
(R) 0364 64246  
Fax No. 0364 64290

Dated 6<sup>th</sup> Feb '2000.

D. O. No. NEPA/ 11 2000.

### TO WHOM IT MAY CONCERN

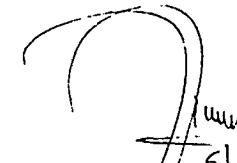
My association with Shri Swaroop Sharma is since the last part of 1998, when he joined the North Eastern Police Academy as Assistant Director(Lecturer), on Adhoc basis.

During the last one year it was found that Shri Sharma could impress upon the staff and the cadets well, with his qualities of head and heart.

His diligent and pain taking habits are worth mentioning. Over and above his academic proficiencies, he is a person with dynamism.

He was found to be well skilled in handling video equipments.

I understand he is also a diploma holder on video editing and sound recording. I wish him a prosperous and successful life.

  
( K.R. CHETRI )  
6/2/2000  
Deputy Director(Indoor)  
North Eastern Police Academy  
**Dy Director**  
N. E. Police Academy  
Umsaw, Umiam

Attached True COPY  
J. M. W.  
A. H. S. C. A. C.

Government of India  
Department of Development of North Eastern Region  
Umsaw, Umiam- 793 123  
Meghalaya

No.NEPA/Apptt(ADLec)/5/99/ 3245-50

Dtd. Umsaw, the 23/ Aug, 02.

ORDER

Shri Swaroop Sharma, S/O Shri Dhyan Sharma, P.O- Gauri Shankar, Kench's Trace, Shillong-4, is hereby appointed as Assistant Director (Lecturer) on adhoc basis for a period of 132 days with effect from the forenoon of 22/08/2002 to 31/12/2002 afternoon or till regular appointment of Assistant Director (Lecturer) is made which-ever is earlier, in the scale of pay of Rs. 8000-275-13,500/-p.m. plus other allowances as admissible to the Central Government Employees from time to time.

The adhoc appointment however will not make Shri Swaroop Sharma entitled to claim any regular appointment or subsequent appointment.

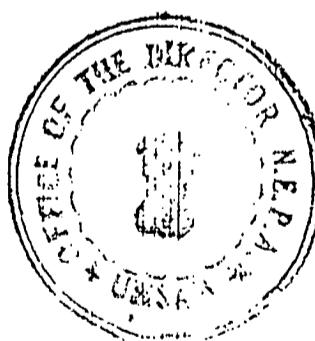
( Ummed Singh )  
Director, I/C

Memo No.NEPA/Apptt(ADLec)/5/99/Vol.I 3245-50, Dtd. Umsaw, Aug 23/02

Copy to:-

1. The Dy. Secretary, Deppt. Of DONER, Govt of India, Vigyan Annexe, Maulana Azad Road, New Delhi - 110 011.
2. The Under Secretary, UPSC, Dholpur House, Shahajan Road, New Delhi- 110 011.
3. The RPAO (IB), Shillong-03.
4. The Accounts Section, NEPA, Umsaw, Meghalaya.
5. Shri Swaroop Sharma, Assistant Director (Lecturer), NEPA, for information.
6. Personal file
7. Office Order File.

22/08/02  
( H K Mazumdar )  
Dy. Director (A)



Altered True Copy  
J. M. W.  
Advocate

- 20 -

Annexure - 9

GOVERNMENT OF INDIA  
DEPARTMENT OF DEVELOPMENT OF NORTH EASTERN REGION  
NORTH EASTERN POLICE ACADEMY  
UMSAW, UMIAM - 793 123  
(MEGHALAYA)

No. NEPA/Apptt/AD(Lect)/5/99/Vol.I *6894-99* dated: 10/2 /Feb./2003

ORDER

Shri Swaroop Sharma is hereby appointed as Assistant Director (Lecturer) in the scale of pay of Rs. 8000-275-13500/- p.m. plus other allowances w.e.f. 10<sup>th</sup> February, 2003 to 7<sup>th</sup> August, 2003 for a period of 179 days or till regular appointment is made whichever is earlier.

The ad-hoc appointment will not make entitled to claim any regular appointment or subsequent appointments.

During the period of appointment, his Headquarter will be NEPA, Umsaw and will be provided government accommodation.

*T. Pachauau*  
(T. Pachauau, IPS)  
Director

Copy to:-

1. The Dy. Secretary, Deptt. of DONER, Govt. of India, Vigyan Annexe, Maulana Azad Road, New Delhi - 110 011.
2. The Under Secretary, UPSC, Dholpur House, Shahjahan Road, New Delhi - 110 011.
3. The RPAO (BI), Shillong - 03
4. The Accounts Section, NEPA, Umsaw, Meghalaya
5. Shri Swaroop Sharma, Gauri Shankar, Kench's Trace, Shillong - 04.
6. Personal File.
7. Office Order File.

*T. Pachauau*  
(T. Pachauau, IPS)  
Director

*Attested  
Time copy*  
*J. M. W.  
Advocate*



# UNION PUBLIC SERVICE COMMISSION

ADVERTISEMENT NO. 05

## INVITES APPLICATIONS FOR THE FOLLOWING POSTS

1. (Ref.No.F.1/203/2000-R-IV) **FIVE DEPUTY SUPERINTENDING ARCHAEOLOGISTS IN THE ARCHAEOLOGICAL SURVEY OF INDIA.** Of the five posts, one post is reserved for Other Backward Classes Candidates. **QUALIFICATION:** **ESSENTIAL:** A. **EDUCATIONAL:** i) Master's degree in Indian History/ Archaeology/Sanskrit/ Persian/Prakrit/Pali/Arabic/Anthropology with knowledge of Stone age Archaeology/ Geology with knowledge of Pleistocene Geology of a recognised University or equivalent. ii) Diploma in Archaeology from the ASI or equivalent. OR 2 years research experience in Ancient or Medieval Indian History, Archaeology, Epigraphy, Museology, Architecture or any study connected with the art and Architecture of India with specialisation in one or more of the following fields: a)Pre-history and Proto-History; b) Art and Architecture of Northern India (Early period) c) Medieval Monuments of Northern India and Deccan d) Art and Architecture of South India with special preference of Temples. **NOTE:** Candidates selected for the posts will, during the period of probation, be required to undergo training as per requirement of job prescribed by the Archaeological Survey of India and will be required to pass a Departmental examination before confirmation. **DUTIES:** To undertake Excavations, Explorations & Preservation of Monuments on Archaeological Principles, Preparation of technical reports on Monuments & Antiquities, Archaeological research in general and to assist the Superintending Archaeologist in running the Office. **HQ:** Liable to serve anywhere in India or abroad.

2. (Ref.No.F.1/358/2001-R-I) **TWO ASSISTANT PROFESSORS OF RADIO-DIAGNOSIS, MINISTRY OF HEALTH AND FAMILY WELFARE, DEPTT. OF HEALTH, SPECIALIST GRADE-II (TEACHING SUB-CADRE) OF CENTRAL HEALTH SERVICE.** Of the two posts one post is reserved for OBC candidates. **QUALIFICATIONS:** **ESSENTIAL:** A. **EDUCATIONAL:** i) A recognised medical qualification included in the first or the Second Schedule or Part II of the Third Schedule (Other than Licentiate Qualifications) to the Indian Medical Council Act, 1956. Holders of educational qualifications included in Part II of the Third Schedule should also fulfil the conditions stipulated in sub-section(3) of Section 13 of the IMC Act, 1956. ii) Post Graduate degree qualifications in the concerned speciality i.e. M.D.(Radio-Diagnosis), DMRD or equivalent diploma of two years duration or equivalent. **B. EXPERIENCE:** At least three years teaching experience in the concerned speciality as Sr. Resident/ Tutor/Demonstrator/Registrar/Lecturer after the requisite post graduate degree qualifications. **NOTE-I:** The Medical qualifications possessed by the candidates should have the recognition of the Medical Council of India. **NOTE-II:** In so far as post graduate medical qualifications awarded by Indian Universities are concerned, they should also find a place in the Schedules to the Indian Medical Council Act, 1956, as amended from time to time. **NOTE-III:** Holders of speciality Board of USA qualifications should complete the entire requirements of the Board concerned. **NOTE-IV:** Teaching experience in any other posts like the post of GDMO/MO shall not be considered for eligibility purpose for recruitment to the teaching posts. **NOTE-V:** Persons who have done their MD or diploma in Radiology before 1985 will also be eligible to apply for the posts of Radio-Diagnosis/Radio-Therapy. **DUTIES:** To impart theoretical and practical instructions

to under graduate/post graduate medical students. To conduct and guide research work in the speciality. To provide patient care in the speciality. Any other duties that may be assigned by the authorities from time to times. **HQ:** JIPMER, Pondicherry but likely to serve anywhere in India. **ANY OTHER CONDITIONS:** (A) Private practice of any kind whatsoever shall not be allowed including any consultation and laboratory practice. (B) the candidates selected will, if so required, be liable to serve in any Defence Service, or post connected with the Defence of India for a period of not less than four years including the period spent on training, if any provided that: (i) he/she will not be required to serve as aforesaid after the expiry of 10 years from the date of appointment. (ii) he/she will not ordinarily be required to serve as aforesaid after obtaining the age of 45 years. **OTHER BENEFIT:** BENEFIT OF ADDED YEARS OF SERVICE AS ADMISSIBLE UNDER RULE 30 OF CCS(PENSION) RULES IS APPLICABLE TO THE POST.

3. (Ref.No.F.1/354/2001-R-I) **TWO SPECIALISTS IN FORENSIC MEDICINE, MINISTRY OF HEALTH AND FAMILY WELFARE, DEPTT. OF HEALTH, SPECIALIST GRADE II OF CENTRAL HEALTH SERVICE(NON-TEACHING SPECIALIST SUB-CADRE).** Of the two posts one post is reserved for Other Backward Classes Candidates. **QUALIFICATIONS:** **ESSENTIAL:** A. **EDUCATIONAL:** i) Same as in Item No.2 at (i) above. ii) P.G. degree in the concerned speciality i.e. M.D. (Forensic Medicine), M.D.(Pathology), M.D/MRCR in Medicine with diploma in Forensic Medicine/diploma in medical Jurisprudence, Speciality Board of pathology (USA) or equivalent. **B. EXPERIENCE:** Three years experience in concerned speciality after obtaining post graduate degree. **NOTE:** I to III: Same as in Item No.2 above. **DUTIES:** To perform all duties required of a specialist in the concerned speciality. To perform various administrative duties may be assigned from time to time. Any other duties that may be assigned by the higher officers. **ANY OTHER CONDITIONS & BENEFIT:** Same as in Item No.2 above. Any Special Concession: For Andaman & Nicobar Admn. & Lakshadweep Admn: a) Special compensatory allowance @ Rs.525-650/- p.m. b) Special Duty Allowance @ 25% of basic pay subject to a maximum of Rs. 400/-p.m.

4. (Ref.No.F.1/12/2002-R-I) **TWO UROLOGISTS, MINISTRY OF HEALTH & FAMILY WELFARE, DEPARTMENT OF HEALTH, SPECIALIST GRADE II IN THE NON-TEACHING SPECIALIST SUB-CADRE OF THE CENTRAL HEALTH SERVICE.** Of the two posts, one post is reserved for Other Backward Classes Candidates. **QUALIFICATIONS:** **ESSENTIAL:** A. **EDUCATIONAL:** i) Same as in Item No.2 at (i) above. ii) Post Graduate degree in the concerned speciality i.e. M.Ch(Urology) or speciality Board of Urology(USA) or equivalent. **B. EXPERIENCE:** Three years experience in the speciality of Urology after obtaining the first Post Graduate Degree. **NOTE:** I to III: Same as in Item No.2 above. **NOTE-IV:** In the case of qualifications in Super-Specialities(M.Ch/D.M.) except in case of holders of D.M./M.Ch of 5 years duration, the holders should have obtained M.D. (Gen Medicine) or M.S.(Gen Surgery) or an equivalent qualification as prescribed by said council in its recommendations on P.G. medical examination. **NOTE-V:** In the case of holder of D.M./M.Ch qualification of 5 years duration, the period of Sr.P.G. residency rendered in last part of said D.M./ M.Ch shall be counted towards

requirement of 5 years experience. **DUTIES, ANY OTHER CONDITIONS & BENEFIT:** Same as in Item No.3 above. Any Sp Concess for Andaman & Nicobar Admn.: a) Special compensatory allowance @ Rs.525-650/- p.m. b) Special Duty Allowance @ 25% of basic pay subject to a maximum of Rs. 400/-p.m.

5. (Ref.No.F.1/4/2002-R-III) **ONE ASSISTANT DIRECTOR(LECTURER) IN NORTH EASTERN POLICE ACADEMY, MEGHALAYA, MINISTRY OF HOME AFFAIRS.** **QUALIFICATIONS:** **ESSENTIAL:** A) **EDUCATIONAL:** Post Graduate Degree in Sociology/Psychology/Social Anthropology from a recognised University or equivalent. B) **EXPERIENCE:** Two years research/teaching experience in any of the subjects mentioned in EQ(A) above. **DESIRABLE:** Experience of teaching in Academic Institutions in North Eastern Region of India. **DUTIES:** To teach Behavioural Science, Sociology, Anthropology and allied subjects relating to Police functions to the Police Officers of the rank of Dy. SP to Sub-Inspectors attending Basic and Advanced courses and to perform other training and administrative duties that may be assigned by the Director, NEPA from time to time. **HQ:** North Eastern Police Academy, Meghalaya. **ANY SPECIAL CONCESSIONS:** Rent free accommodation is available duly connected with the facilities of light and water supply.

6. (Ref.No.F.1/296/2001-R.V) **ONE SENIOR SCIENTIFIC OFFICER, GRADE-II(BALLISTICS) IN CENTRAL FORENSIC SCIENCE LABORATORY, CENTRAL BUREAU OF INVESTIGATION, MINISTRY OF HOME AFFAIRS.** **QUALIFICATIONS:** **ESSENTIAL:** A. **EDUCATIONAL:** Master's degree in Mathematics or Physics or Chemistry from a recognised University or equivalent. B. **EXPERIENCE:** Three years' experience in Laboratory in fire arms and explosives. **DESIRABLE:** Doctorate Degree in Mathematics or Physics or Chemistry from a recognised University or equivalent. **DUTIES:** To examine firearms and explosive cases, visit crime scene under supervision of Head of Division (Ballistic). **HQ:** New Delhi with liability to serve anywhere in India.

7. (Ref.No.F.1/315/2001-R-III) **ONE ASSISTANT DIRECTOR(GENERAL) IN NATIONAL CIVIL DEFENCE COLLEGE, NAGPUR, MINISTRY OF HOME AFFAIRS.** **QUALIFICATIONS:** **ESSENTIAL:** A. **EDUCATIONAL:** Degree of a recognised University preferably in Science or equivalent. B. **EXPERIENCE:** Qualified in the Emergency Relief Officers or equivalent Courses at the Central Emergency Relief Training Instt(Now NCDC), Nagpur or similar Instt recognised by Govt of India and about two yrs exp as Emergency Relief Officer or Instructor in Emergency Relief. OR About four years service in the Defence Services as a Commissioned Officer. **DESIRABLE:** 1. Teaching experience. 2. Administrative experience. 3. Experience of conducting demonstration/exercises. 4. Knowledge of Wireless Communications and First Aid.

**DUTIES:** Instructions on Civil Defence Communications Relief Operations and any other work allotted by the Director from time to time. Responsible for proper maintenance of wireless sets and telephone equipment in the College. He will be the Mess Secretary and will supervise mess arrange mess meetings. Administrative duties as may be allotted by the Director from time to time. **HQ:** Nagpur, but liable to serve anywhere in India.

8. (Ref. No.F.1/321-2001-R.I) **ONE DOCTOR(GDO) GRADE II IN DELHI JAL**

**BOARD, GOVT. OF NCT OF DELHI.** The post is reserved for Other Backward Classes Candidates. **QUALIFICATIONS:** **ESSENTIAL:** **EDUCATIONAL:** i) Same as in Item No.2 at (i) above. ii) Completion of Compulsory rotating internship. **DESIRABLE:** Knowledge of Hindi. **DUTIES:** To attend the patients through Departmental Dispensaries. **HQ:** Delhi/New Delhi. **ANY OTHER CONDITION:** Private practice of any kind whatsoever shall not be allowed.

9. (Ref.No.F.1/295/2001-R.III) **ONE LECTURER(FOREIGN TRADE) UNDER DIRECTORATE OF TRAINING AND TECHNICAL EDUCATION, GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI.** **QUALIFICATIONS:** **ESSENTIAL:** A. **EDUCATIONAL:** Atleast Second Class Master's Degree in Commerce (with Foreign Trade as one of the subject) of a recognised University or equivalent. B. **EXPERIENCE:** About three years Teaching/Professional experience. **DESIRABLE:** Post Graduate Diploma/Certificate in Foreign Trade. **DUTIES:** Teaching and allied duties. **HQ:** Delhi/New Delhi.

10. (Ref.No.F.1/146/2001-R.VI) **FOURTEEN ASSISTANT ENGINEERS (CIVIL) IN ANDAMAN PUBLIC WORKS DEPARTMENT, ANDAMAN & NICOBAR ADMINISTRATION.** Of the fourteen posts, one post(permanent) is reserved for Scheduled Tribe Candidates and remaining thirteen posts (six permanent and seven temporary) are unreserved. **QUALIFICATIONS:** **ESSENTIAL:** A. **EDUCATIONAL:** Degree in Civil Engineering of a recognised University or equivalent. B. **EXPERIENCE:** Two years professional experience in Civil Engineering. **DUTIES:** Supervision and execution of works of field unit, as per norms and standards laid down in designs, drawings and estimates. To achieve targets fixed by the Department successfully for completion of each project with due consideration for quality and economy and/or the proper maintenance of the buildings, structures, areas and equipments under his charge by implementation of the policies and general orders of the Department. Preparation of the Works Accounts and Stores Accounts, proper maintenance of stores and their accounts under his charge and weeding out unserviceable stores, inspection of buildings, structures, areas and equipment and record a certificate to that effect. **HQ:** A & N. Island.

**SPECIAL FEATURES OF RECRUITMENT TO THE POST OF ASSISTANT ENGINEER (CIVIL) APWD.** Depending upon the number of applications received in response to this advertisement for the post of Assistant Engineer (Civil), APWD, the Commission may hold a Recruitment Test at the following centres to short list candidates for interview. Centres: Delhi, Port Blair, Chennai, Kolkata, Allahabad, Mumbai and Dispur. The candidates have to indicate any one of the above mentioned centres in the Block Capital. (ROMAN SCRIPT) in the right hand side of the space provided for indicating the date of birth in figures but below the space provided for writing the MIDDLE NAME and SURNAME in Part I of the Application Format. Recruitment Test shall comprise of a 2 hour objective type question paper with multiple choices. The question paper shall cover all the core areas taught in a BE(Civil)/B.Tech.(Civil) programme. The question will be set in English only. Use of calculators/slide rulers/log tables is not permitted. The candidates have to send one copy of their duly signed recent

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Copy of M.  
A. S. C. A. H.

- 22 -

Advt. No. 05

Item No. 05

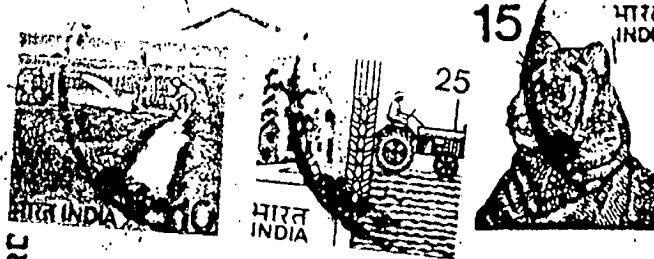
Name Of The Post:-

Asst. Dir. (Lecturer)

in North Easterm Police

Academy Meghalaya.

पोस्ट कार्ड POSTCARD



SWAROOP SHARMA

GAURI SHANKAR

KENCH'S TRACE

SHILLONG

पिन PIN

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R.K. I.M.  
S.O. COV. UNIT  
U.P.S.C. New Delhi

Attested  
True copy  
J.M.H  
Advocate